NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAL



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/10/2017 AT 10.30 AM

PRESENT: SHRI, ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/26/CB/2017

NAME OF THE PETITIONER(S)

: D. SUYARAJ

NAME OF THE RESPONDENT(S)

: S.M. DETERGENTS PVT LTD & 2 OTHERS

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

(1) Dr. K. S. Ravichandran Pes S. Marvula Dern' Adr For politioner Synamon For KSA & LO, CBE 2. R. VEDHUAKHANKAR R. AK HOKKUMAR) Counsel For Respondents Achille

ORDER

Counsel representing both the parties are present. Counsel for respondent prayed time for filing counter. Time extended finally at request with a direction to file counter and furnish copy of the same to the other side before the next date of hearing. Put up on 24.10.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)

bc